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Foreign direct investment in Maharashtra 3870. PROF. RAM KAPSE: SHRI RAJ NATH SINGH.

Will the Minister of INDUSTRY be pleased to state:

- (a) whether Maharashtra has received the maximum amount of foreign direct investment in the last five years;
- (b) if so, the amount of investment along with details of the proposals cleared; and
- (c) by when the pending proposals are likely to be cleared?

THE MINISTER OF INDUSTRY (SHRI MURASOLIMARAN): (a) and (b) No, Sir. In the post policy period, i.e., from August 1991 to February 1997 foreign direct investment to the tune of Rs. 13575.22 crore involving 1382 foreign direct investment proposals (including technical) have been approved and it counts for 12.57% of the total foreign direct investment.

(c) Foreign investment proposals received in the Secretariat for Industrial Assistance (SIA) are placed before the Foreign Investment Promotion Board within 15 days of receipt. The decision of the Government on foreign investment proposals are conveyed by the SIA normally within 6 weeks.

Foreign Investment compared to South-**East Asian countries**

- 3871. SHRI K.M. SAIFULLAH: Will the Minister of INDUSTRY be pieased to state:
- (a) the year-wise approvals of foreign investment in India during the last five years;
- (b) the percentage of investments that materialised, year-wise;
- (c) whether it is a fact that the percentage of materialisation of approvals is much higher in South-East Asian countries compared to India; and
 - (d) if so, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) The yearwise break up of foreign investment in India

during the last five years is as under:-

Year	Amount of FDI approved
	(Rs. in Crores)
1992	3887.54
1993	8859.33
1994	14187.19
1995	32071.72
1996	36146.81

(c) and (d) The information with regard to percentage of materialisation of approvals in other countries compared to India is not centrally maintained.

Vacant posts in PSUs

3872. SHRI S.M. KRISHNA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether a number of posts of CMD and ED level are lying vacant in many public undertakings under his Ministry's control:
- (b) if so, the details of such PSUs and the time since these vacancies are lying vacant;
- (c) whether some of these posts have temporarily been filled up by officers -of All India Service having no experience of the relevant field jeopardising the interest of the company;
- (d) if sol the details of such companies and the reasons therefor; and
- (e) by when such PSUs will have full time heads?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (e) The present status of vacant posts of CMDs and Functional Directors in Public Sector Undertakings of the Department of Heavy Industry is given in Statement (see below) Information with regard to below Board Level posts including ED level posts are maintained by the respective Public Sector Undertakings and is not maintained by the Department.